

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR.U. VENKATESWARLU) : (a) and (b) As reported by the DDA Instances have come to their notice where flats are being used for commercial purposes. In the last 3 years about 1645 such complaints have been received in the DDA.

(c) and (d) In some instances due to the illegal construction/alterations, DDA flats have lost their original facade. In cases where the security of the building is affected and where common space is encroached upon, action is taken by the DDA.

(e) As soon as any unauthorised construction/misuse is noticed, action is taken under the terms of the lease deed/allotment and D.D. Act, 1957.

[English]

#### **Cadre Review for North Eastern States**

156. SHRI JAGMOHAN : Will the PRIME MINISTER be pleased to state :

(a) The number of cadres of All India services exist for the Seven North-Eastern States;

(b) Whether existence of small cadres is incompatible with the need for efficiency and speedy development;

(c) Whether the Government are considering constitution of joint cadre of All India Services for all the North-Eastern States;

(d) If not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN):  
(a) For the States in the North-East, there exists;

(i) one Joint Cadre for Assam and Meghalaya.

(ii) one Joint Cadre for Manipur and Tripura.

(iii) one Joint Cadre for the States of Arunachal Pradesh and Mizoram along with the State of Goa and the Union Territories, and

(iv) a Separate Cadre for Nagaland.

(b) Existence of small cadres does not affect efficiency and speedy development of the State.

(c) No. Sir.

(d) No such proposal has been received from any of the North-Eastern states in this respect.

#### **CGHS Dispensaries in Karnataka**

157. SHRI B.L. SHANKER : Will the PRIME MINISTER be pleased to state :

(a) the number of CGHS dispensaries in Karnataka as on date;

(b) the number of dispensaries out of them opened during 1994-95, 1995-96 and 1996-97 upto March 31, 1997;

(c) the number of CGHS dispensaries likely to be opened in 1997-98 and during Ninth Five Year Plan in the State; and

(d) the estimated amount likely to be spent on their opening?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) and (b) At present, under the CGHS at the State Capital at Bangalore, there are 10 Allopathic Dispensaries, 1 Polyclinic, 1 Dental Unit, as well as 1 Homoeopathic and 2 Ayurvedic Units and 2 Laboratories. These facilities were opened prior to the year 1994-95.

(c) and (d) Opening of one CGHS dispensary at an estimated cost of Rs. 15 lakhs has been proposed for inclusion in the 9th Five year Plan.

#### **Effect of Biocide**

158. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to states

(a) whether about 50 metric tonnes of mosquitos larva-killing biocide was imported from Russia in 1992;

(b) if so, whether Central Insecticides Board has turned down the proposal of import of such biocide on the ground that the necessary details about the effect of the biocide on human health, environment and soil was not available even with the WHO;

(c) if so, the justification of this import;

(d) whether the Government have conducted any inquiry in this regard; and

(e) if so, the outcome thereof and the action being taken by the Government against the defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) No, Sir.

(c) to (e) Does not arise.

#### **Gastro Enteritis**

159. SHRI G.A. CHARAN REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether dreaded viral fever gastro-enteritis broke out in several parts of the district of Nizamabad due to consumption of polluted water;

(b) if so, whether this disease has also broke out in Warangal;

(c) if so, the number of people died in these districts due to this disease;